PAPERS LAID ON THE TABLE

175

Result of market loan floated by Hie **Government of India**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHR1MATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a statement (in English in J Hindi) indicating the result of market loans floated by the Government of India in November, 1974. [Placed in Library Sec No. 8570/741.

Notifications under the Export (Quality Control and Inspection) Act, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): Sir. I be;; to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce, under subsection (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

- (i) Notification S.O. No. 2351, dated the 14th September, 1974, publishing the Export of Domestic Refrigerators (Quality Control and Inspection) Rules. 1974.
- (ii) Notification S.O. No. 2353, dated the 14th September, 1974, publishing the Export of Water Coolers (Quality Control and Inspection) Rules. 1974.
- (iii) Notification S.O. No. 2355, dated the 14th September, 1974, publishing the Export of Room Air-conditioners (Quality Control and Inspection) Rules, 1974.
- (iv) Notification S.O. No. 2427, dated the 21st September, 1974, publishing the Export of Ruber Hoses (Inspection) Amendment Rules, 1974.
- (v) Notification S.O. No. 2429, dated the 21st September, 1974, publishing the Exoort of Chrome Pigments (Quality Control and Inspection) Rules, 1974

- (vi) Notification S.O. No. 2502, dated the 21st September, 1974, publishing the Export of Air Compressors (Quality Control and Inspection) Rules, 1974.
- (vii) Notification S.O. No. 2802, dated the 26th October, 1974, publishing (he Export of Sulphuric Acid (Inspection> Amendment Rules, 1974.
- (viii) Notification S.O. No. 2803, dated the 26th October, 1974, publishing the Export of Vacuum Flasks (Inspection) Amendment Rules, 1974.
- (ix) Notification S.O. No. 2804, dnted the 26th October. 1974. publishing the Export of Inorganic Pigments (Inapwtion) Amendment Rules, 1974.
- (x) Notification S.O. No. 2805, dated the 26th October. 1974. publishing the Export of Safety Glass (Inspection) Amendment Rules, 1974.
- Ui) Notification S.O. No. 2806, dated the 26th October, 1974, publishing t/ie Export of Laundry Soap (Inspection) Amendment Rules, 1974.
- (xii) Notification S.O. No. 2807, dated the 26th October, 1974, publishing the Export of Organic Chemicals (Inspection) Amendment Rules, 1974.

{Placed in Library, See No. LT-8543/74 for (i) to (xii)].

The Coffee (Second Amendment) Rule*. 1974

SHRI V. P. SINGH: Sir I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Commerce Notification G.S.R. No. 455(E), dated the 7th November, 1974. publishing the Coffee (Second Amendment) Rules, 1974. under sub-section (3) of section 48 of the Coffee Act, 1942, [Placed in Library. £/v No. LTr-8544/741.